

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 711
TO BE ANSWERED ON 8TH DECEMBER, 2023**

SPECTRUM MANAGEMENT

**711 Smt. Ranjeet Ranjan:
Shri Digvijaya Singh:**

Will the Minister of Communications be pleased to state:

- (a) whether Department of Technology (DoT) has constituted a permanent committee to advise on complex issues related to Spectrum management;
- (b) if so, the details, thereof, and if not, the reasons therefor;
- (c) whether Government is aware of the absence of policy guidelines from the Directorate of Coordination, Police Wireless(DCPW) on spectrum allocation and essential equipment for emergency requirements in police telecommunication;
- (d) the measures being taken to address the lack of policy guidelines from DCPW; and
- (e) the status of procurement of equipment to monitor spectrum use by Government agencies?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) Department of Telecommunications (DoT) has constituted a Standing Committee for Spectrum Management in June 2023. The Committee comprises members from different Ministries, Industry, Academia, Micros Small and Medium Enterprises (MSMEs). The mandate of the committee, among others, includes review of National Frequency Allocation Plan (NFAP), activities of National Preparatory Committee (NPC) for World Radiocommunication Conference (WRC), need and modalities of spectrum refarming and re-purposing, assignment/ charging methodology for spectrum and recommend policies/plan necessary for efficient spectrum management.

(c) & (d) Directorate of Coordination, Police Wireless (DCPW), Ministry of Home Affairs has devised and circulated a policy on spectrum management in police telecommunication to all Central Armed Paramilitary Forces (CAPFs) in April 2023. Further, DCPW has also been maintaining a stock position of essential communication equipment at Central Store, Delhi and its 4 Zonal regional stores located at Chandigarh, Kolkata, Bengaluru, Gandhinagar respectively to cater to the emergency requirement of States/ Union Territories / Central Armed Paramilitary Forces / Central Police Organizations.

(e) Department of Telecommunications has established 28 monitoring stations across country to monitor spectrum use by wireless users including Government users. In order to enhance its spectrum monitoring capacity DoT procures necessary equipment from time to time.
